

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 18 of 1999

Jabalpur, this the 8th day of April 2003.

Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)
Hon'ble Mr. A.K. Bhatnagar - Member (Judicial)

Keshab. S/o. Bisahoo, aged 58 years,
last employed under the permanent
way Inspector, S.E. Railway, Bhilai
Marshalling Yard, resident of Village
and post Gatora, District
Bilaspur. M.P.

- APPLICANT

(By Advocate - Mr. N. Tripathi)

VERSUS

1. Union of India represented
through the General Manager,
South Eastern Railway,
Garden Reach, Calcutta-43.
2. Divisional Railway Manager, South
Eastern Railway, Bilaspur-Rs. (M.P.)
3. Senior Divisional Personnel Officer,
South Eastern Railway,
Bilaspur-RS. (M.P.)


- RESPONDENTS


(By Advocate - Mr. M. N. Banerjee)

O R D E R (ORAL)

By R.K. Upadhyaya, Member (Admnv.):

No details in response to the orders dated
23.01.2003 and 04.04.2003 have been filed regarding
abatement of proceedings and substitution of legal
representatives. In this view of the matter, this
O.A. stands abated, and be consigned to record.


(A.K. Bhatnagar)
Member (Judicial)


(R.K. Upadhyaya)
Member (Admnv.)

